

F.No. 01(03)/Roster/CESTAT/2023-Part II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 05.09.2023

ORDER NO. 157 of 2023

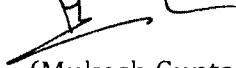
Hon'ble President is pleased to partially modify the roster order no. 103 of 2023 for **CESTAT, Kolkata** from **11.09.2023** to **15.09.2023** as follows:-

DATE	CORAM	WORKS ASSIGNED
From 11.09.2023 to 15.09.2023	Mr. P. K. Choudhary, Hon'ble Member (Judicial) and Mr. Rajeev Tandon, Hon'ble Member (Technical)	Customs Division Bench matters

Note:

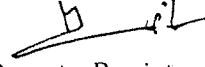
1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Members, CESTAT, Allahabad/Kolkata/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Kolkata /Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2023-Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 05.09.2023

ORDER NO. 158 of 2023

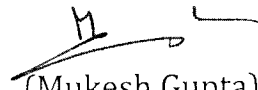
Hon'ble President is pleased to partially modify the roster order no. 101 for CESTAT, New Delhi from **11.09.2023** to **15.09.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 11.09.2023 to 15.09.2023	Mr. Anil Choudhary, Hon'ble Member (Judicial)	Single Member Bench matter

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Member, CESTAT, Hyderabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar